

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.41/2007

Wednesday, March 14, 2007

CORAM :HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

Mrs.Supriya A.
Wife of Ravikumaran Pillai,
LD Clerk, O/o.The Assistant Garrison-
Engineer(Independent) Military Engineer Services,
Naval Armament Depot, Alwaye. Applicant

By Advocate Mr.P.K.Madhusoodhanan

V/s.

- 1 The Chief Engineer,
Head Quarters,
Military Engineer Services,
Southern Command, Pune
- 2 The Asstt. Garrison Engineer (Independent),
Military Engineer Services,
Naval Armament Depot,
Alwaye
- 3 Union of India represented by its Secretary,
Ministry of Defence
New Delhi. Respondents

By Advocate Mr.Shaji V.A. for Mr.TPM I Khan SCGSC

The application having been heard on 14.3.2007 the Tribunal delivered the following on the same day:

Hon'ble Mrs.Sathi Nair, Vice Chairman

(ORDER)

MA-210/2007 has been filed by applicant for permission to withdraw the OA as the reliefs prayed for have already been granted and OA has become infructuous. MA allowed. OA permitted to be withdrawn.

Sathi Nair
Sathi Nair
Vice Chairman

abp